

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.732/2012

this the 9th day of December, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Arun Kumar Mittal
S/o Late Shri Jagnandan Nath
R/o F-90, Bali Nagar, New Delhi-15
Presently working as
Executive Engineer/Construction/Survey
Tilak Bridge, New Delhi. Applicant

(By Advocate: Shri A.K.Behera with Shri Arun Kumar Mittal)

Versus

1. Secretary
Railway Board
Rail Bhawan
Rafi Marg
New Delhi – 110 001.

2. General Manager
Northern Railway
Baroda House
Copernicus Marg
New Delhi – 110 001.

3. Chief Administrative Officer/Construction-II
Northern Railway
Kashmere Gate
Delhi. Respondents

(By Advocate: None)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. When this matter is taken up for hearing, the learned counsel for the applicant submits that he has instructions from his client, who is present in the Court that he is intending to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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